F. No. 01-SP(PAR)-Notification-Pesticide/Std-FSSAI/2017 (Pt-1) Food Safety and Standards Authority of India (A Statutory body under Ministry of Health & Family Welfare, Government of India) FDA Bhawan, Kotla Road, New Delhi-110002

Dated the, #7th January, 2021

To,

The Commissioner of Food Safety of All States/UTs

Subject: Clarification regarding Tolerance Limit in cases of insecticides for which MRLs have not been fixed.

Sir/Madam,

Reference is invited to the FSS (Contaminants, Toxins and Residues) Regulations, 2011.

2. In Sub-Regulation 2.3.1 of these regulations, Maximum Residue Limits (MRLs) of 213 insecticides in various foods are provided in the table along with a note, as follows, below the table:

"Note: Tolerance limit of 0.01 mg/kg shall apply in cases of pesticides for which MRL have not been fixed." $\frac{1}{2} \int_{-\infty}^{\infty} \frac{1}{2} \int_{-\infty}^{$

- 3. It is clarified that the MRLs of 213 insecticides given in the said Table and Tolerance Limit of 0.01 mg/Kg mentioned in the Note pertain to agricultural commodities and the resultant physically processed foods only. The said MRLs and Tolerance Limits do not apply to the thermally and chemically processed foods.
- 4. This issues with the approval of the Competent Authority.

Yours sincerely,

(Shobhit Jain)

Executive Director (Compliance Strategy)

Copy to:-

CITO, FSSAI-for uploading this direction on FSSAI website.

2. Advisor (QA), FSSAI- For communication to all the Food Testing Laboratories in the country.